

FORM - B PUBLIC ANNOUNCEMENT	
[Regulation 12 of the Insolvency and Bankruptcy Board of India (Liquidation Process) Regulations, 2016]	
FOR THE ATTENTION OF THE STAKEHOLDERS OF PRAPTI FASHIONS PRIVATE LIMITED	
S.I. No.	PARTICULARS
1.	Name of corporate debtor
2.	Date of incorporation of corporate debtor
3.	Authority under which corporate debtor is incorporated/registered
4.	Corporate Identity No./ Limited Liability Identification No. of corporate debtor
5.	Address of the registered office and principal office (if any) of corporate debtor
6.	Date of closure of Insolvency Resolution Process
7.	Liquidation commencement date of corporate debtor
8.	Name and registration number of the insolvency professional acting as liquidator
9.	Address and e-mail of the liquidator, as registered with the Board
10.	Address and e-mail to be used for correspondence with the liquidator
11.	Last date for submission of claims

Notice is hereby given that the National Company Law Tribunal, Kolkata Bench has ordered the commencement of liquidation of **PRAPTI FASHIONS PRIVATE LIMITED** on **13/12/2024** read with **Corrigendum Order dated 19/12/2024**.

The stakeholders of **PRAPTI FASHIONS PRIVATE LIMITED** are hereby called upon to submit their claims with proof on or before **18/01/2025**, to the liquidator at the address mentioned against item No.10.

The financial creditors shall submit their claims with proof by electronic means only. All other creditors may submit the claims with the proof in person, by post or by electronic means.

Submission of false or misleading proof of claims shall attract penalties.

In case a stakeholder does not submit its claims during liquidation process, the claims submitted by such a stakeholder during corporate insolvency resolution process under Insolvency and Bankruptcy Board of India (Insolvency Resolution Process for Corporate Persons) Regulations 2016 shall be deemed to be submitted under Section 38.

Partha Kamal Sen,
Date :30/12/2024
Place :Kolkata

IBBI Regn. no.: IBBI/IPA-002/IP-N00022/2016-17/10049
AFA No.: AA2/10049/02/300625/203257 valid till 30-06-2025